NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/118/(IB)/2017

NAME OF THE PETITIONER(S)

: VIVANTA

NAME OF THE RESPONDENT(S)

: AUROMIRA ENERGY CO. PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

comsel for Respondent

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. In view of the observations as per the order of this Tribunal dated 8.6.2017, the Registry is directed to issue notice to the petitioner for their submissions. Put up on 13.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)